

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

R.A.NO.150/2002 IN O.A.NO.2535/1998

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Tuesday, this the 27th day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Guru Bux Singh
s/o Late Dalip Singh
r/o B-1/A, East Babarpur
Shahdara, Delhi-32

..Applicant

(By Advocate: Shri R.K.Shukla)

Versus

Union of India through

1. The General Manager
Western Railway
Church Gate, Mumbai
2. The Divisional Railway Manager
Power House Road,
Jaipur
3. The Divisional Railway Electrical
Engineer, Western Railway,
Power House Road,
Jaipur; and
4. The Sr. Electrical Foreman
Western Railway
Sarai Rohilla Station,
Delhi

..Respondents

(By Advocate: Shri R.L.Dhawan)

O R D E R (ORAL)

Shri Justice V.S.Agarwal:

We have perused the records. There is no good grounds to review the Tribunal's order dated 20.10.2000.

2. Accordingly, RA is dismissed.

(Govindan S. Tampi)
Member (A)

sunil/

(V.S.Agarwal)
Chairman

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